

केन्द्रीय विद्युत विनियामक आयोग
CENTRAL ELECTRICITY REGULATORY COMMISSION
4TH Floor, Chandernagore Building, 36, Janpath, New Delhi-110001
Phone: 011-23753942; fax-237539

To

Date: 7.6.2023

Shri Venkatesh,
Advocate for NTPC,
SKV Law Offices,
B-50, Defence Colony, New
Delhi-110024

Subject: Request for time extension in Petition No. 236/GT/2021 -reg.

Ref: Your request letter dated: 26.5.2023;

Sir,

With reference to your request letter dated 26.5.2023 on the above subject, I am directed to inform that your request for extension of time for filing of amended petition along with revised memo of parties has been granted and the same is extended till **28.6.2023**, after serving the same to the Respondents.

2. The Respondents shall file their reply on or before **13.7.2023** after serving copy to the Petitioner, who may file its rejoinder, if any, by **24.7.2023**. The due date for filing the additional information and reply/rejoinder shall be strictly complied with and no extension of time shall be granted.

3. The matter shall be listed for hearing on **18.8.2023**.

Yours sincerely,

Sd-
(Deepak Pandey)
Assistant Chief (Law)

Copy to:
All Respondents